



By Fax/Speed Post/email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/2871/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. L. Das,  
Presiding officer,  
Industrial Tribunal,  
Cachar, Silchar

Dated Guwahati the 28<sup>th</sup> May, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. ITS.01/2019/593 date 23.05.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted station Leave permission from the evening of 24.05.2019 (after court work) till the morning of 27.05.2019 (before court work), as prayed for. The District & Sessions Judge, Cachar, Silchar and in his absence the senior most Judicial Officer at the Station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

2873  
Memo NO.HC.VII-79/2004/2872-1A, dated 28.05.19

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Systems Analyst, Gauhati High Court.

28/5/19

**JT. REGISTRAR (VIGILANCE)**

Rohas